HIGH COURT OF CHHATTISGARH

Data of Commercial Benches (Commercial Appellate Division)

Month – November 2023

	Form 1 List of cases e-filed during the month										
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E- mail Id	Date of Registration	Date of e-filing		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)		
1	High Court of C.G.	Bilaspur	NIL	NIL	NIL	NIL	NIL	NIL	NIL		

Form 2 List of cases in which e-payment of Court fees was made during the month									
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)		
1	Commercial Court	Raipur	ARBA 46/2023	Union of India Vs. M/s Krishna Enterprises	Ramakant Mishra, Jyoti Singh, Keshav Prasad Gupta (COUNSEL FOR THE APPELLANT)	23/11/2023	21/11/2023		
2	Commercial Court	Raipur	ARBA 48/2023	M/s Naik Mines and Ores India Pvt. Ltd. Vs. M/s Shivnath Minerals and Chemicals	Tarendra Kumar Jha, Aamir Khan, Tapan K Chandra, Bhaskar Jha, N.P. Thakur (COUNSEL FOR THE APPELLANT)	30/11/2023	27/11/2023		

		70.0	L	ist of cases in v	For which Electronic Service o	rm 3 of process h	as take	en place during the mor	ıth
Sr. No.	Court	Court District Case No. Petitioner Name Vs. Advocation Respondent Name		ate	Date of Registration	Date of Electronic Service of process			
(1)	(2)	***************************************	(3)	(4)	(5)	(6) NIL		(7)	(8)
1	High Court o	of C.G.	Bilaspur	NIL	NIL			NIL	NIL
				1	For f total no. Of cases rando	m 4 mly alloca	ted du	ring the month	
Sr.	Court	District	-	List o	f total no. Of cases rando	***************************************	ted du Court	ring the month Case Type	Case Count (No. Of cases randomly
No.				-		1	No.		allocated)
(1)	(2)	(3)		(4)		((5)	(6)	(7)
1	High Court	Bilaspu	r	Hon'ble Shri Justice Goutam Bhaduri Hon'ble Shri Justice Deepak Kumar Tiwari				ARBA 46/2023	
2	High Court	Bilaspu	r	Hon'ble Shri Justice Goutam Bhaduri Hon'ble Shri Justice Deepak Kumar Tiwari				ARBA 4382023	

	Form 5 List of cases in which Case Management Hearing was held during the month											
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of filing Date of Registration	Date of case management hearing					
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)					
1	High Court	Bilaspur	ARBA 10/2023	Board & Anr.	ANKIT SINGHAL, VIVEK SWAMI, ARPIT AGRAWAL, MEHAL JETHANI, VIKAS KUMAR SONI, ASHISH MITTAL, (COUNSEL FOR THE APPELLANT) & AKASH KUMAR KUNDU, RISHABH GARG, PAYAL JAIN, A.G., (COUNSEL FOR THE RESPONDENT)		30/11/2023					

2	High Court	Bilaspur	ARBA 25/2023	Chhattisgarh Mineral Development Corporation Vs. M/s N.C. Nahar & Anr.	SHARAD MISHRA, NIKHIL PARAKH, RISHABH SINGH, SHALKI MISHRA, RAMAKANT MISHRA, SANGEET KUMAR KUSHWAHA, (COUNSEL FOR THE APPELLANT) & A.G., ASHISH MITTAL (CAVEATOR), MEHAL JETHANI, OM KUKREJA, ARPIT AGRAWAL, (COUNSEL FOR THE RESPONDENT)	28/07/2023	29/11/2023
3	High Court	Bilaspur	ARBA 43/2023	Nova Iron and Steel Ltd. & Anr. Vs. Kmag International	MANOJ PARANJPE, SHASHWAT MISHRA, ARPAN VERMA, SHREYANSH AGRAWAL, RISHABH GUPTA, VAISHALI MAHILONG, SHUBHANK TIWARI, ANSHUL TIWARI, BHARAT SHARMA, ANURAG SINGH, (COUNSEL FOR THE APPELLANT) & ARJIT TIWARI, (CAVEATOR), (COUNSEL FOR THE RESPONDENT)	05/10/2023	06/11/2023
4	High Court	Bilaspur	ARBA 46/2023	Union of India Vs. M/s. Krishna Enterprises,	RAMAKANT MISHRA, JYOTI SINGH, KESHAV PRASAD GUPTA, (COUNSEL FOR THE APPELLANT)	23/11/2023	24/11/2023

	Form 6 Contested commercial cases disposed during the month												
Sl. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre- Institutio n Mediatio n did not take place (Yes/No)	Date of Decision	Days for dispos al	Nature of Disposal (Contested / Settled)	1	Number of days for execution of decree from date of decision	Act Section

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
	High Court	Bilapsur	ARBA 71/2021	Union of India & Ors. Vs. M/s Orissa Concrete and Allied Industries Limited,	R.K. GUPTA, JYOTI SINGH, RAMAKANT MISHRA, BHUVNESHWAR SINGH RAJPUT, SWATI RAJ GUPTA, (COUNSEL FOR THE APPELLANT)	27/10/2021	N.A.	30/11/2023	765 Days	Contested (Withdrawn)	N.A.	N.A.	Arbitration Appeal U/S 37 of the Arbitration and Conciliation Act, 1996 Read with Section 13 of the Commercial Courts, Act 2015
2	High Court	Bilapsur	ARBA 34/2022	Construction Company Vs. Anand Agrawal and Ors.	AMAN ANSARI, MEERA ANSARI, (COUNSEL FOR THE APPELLANT) & RAHUL JHA, RAMENDRA KISHORE PRASAD, (COUNSEL FOR THE RESPONDENT)	19/09/2022	N.A.	07/11/2023	415 Days	Contested (Dismissed for want of Prosecution)	N.A.	N.A.	Appeal U/S 37 of the arbitration & Conciliation Act, 1996 R/W Section 13 of the Commercial Court, Act, 2015.

	Form 7 Summary of Commercial Cases during the month										
Sr. No.	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month					
(1)	(2)	(3)	(4)	(5)	(6)	(7)					
1	High Court of C.G.	Bilaspur	81	02	02	81					

Form 6 (i): Mediation Data on Monthly Basis

	List of cases received for Pre-Institution Mediation and Settlement during the month										
Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai	Total number of applications pending on the 1 St day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month					
(1)	(2)	(3)	(4)	(5)	(6)	(7)					
1	Mediation Centre, High Court of Chhattisgarh, Bilaspur	NIL	NIL	NIL	NIL	NIL					

(K. VINOD KUJUR) REGISTRAR (JUDICIAL)